

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

Item No. 426

IA/2816/ND/2022, IA/2249/ND/2022,  
IA/2152/ND/2022, IA/1713/ND/2023,  
IA/1707/ND/2023 IN IB/3055/ND/2019

**IN THE MATTER OF:**

Global Energy Talent Pvt Ltd

...

Applicant

**Under Section 10 of IBC, 2016.**

**Order delivered on 26.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**

**HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Adv. J S Lamba

For the RP : Pankaj Kumar Singhal (in Person)

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned  
to **20.05.2024**.

**Sd/-**  
**(Court Officer)**